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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

8.7.88.

Regn. No. O.A. 1406/87.

Som Dev Applicant.

V/s.

Union of India Respondent.

Applicant through Shri Umesh Misra, Counsel
and Shri R.R. Rai, Counsel.

Shri V.K. Malhotra, Proxy Counsel for Shri P.P.
Khurana, Counsel for the respondent.

It is submitted by the learned counsel for the
applicant that the applicant joined service on 31.5.1957
and his retirement on superannuation is due on 31st
October, 1991 i.e., after about three years. He has
had a series of mishaps in his family.

In case the applicant makes any representation
for reconsideration of the transfer order which was
issued in February 1987, the respondent shall consider
the same sympathetically.

The learned counsel for the applicant seeks to
withdraw the application. Application is allowed to be
withdrawn and stands disposed of with the above
observation.

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(KAUSHAL KUMAR)
Member
8.7.88.